

**Disinvestment of IA**

3485. SHRI SURESH KALMADI:  
SHRIMATI AMBIKASONI:

Will the Minister of DISINVESTMENT be pleased to state:

(a) whether it is a fact that Government have dropped their plans for disinvestment in Indian Airlines;

(b) if so, whether Government are contemplating pumping in Rs. 5,000 crore to be invested in next five years; and

(c) if so, the details thereof.

THE MINISTER OF DISINVESTMENT (SHRI ARUN SHOURIE):

(a) No, Sir.

(b) and (c) Do not arise in view of reply to (a) above.

**Pricing of shares in MUL**

3486. SHRIGHULAMNABIAZAD:  
DR.T. SUBBARAMI REDDY:

Will the Minister of DISINVESTMENT be pleased to state:

(a) whether Suzuki Motor Corporation of Japan and Government have finalised the pricing of the shares for proposed rights issue in their joint venture Maruti Udyog Limited;

(b) if so, the agreement reached between the two countries; and

(c) *by* when the agreement is likely to be implemented?

THE MINISTER OF DISINVESTMENT (SHRI ARUN SHOURIE):

(a) No, Sir.

(b) and (c) In view of reply to (a) above, do not arise.

**Identification of PSUs for non-disinvestment**

3487. SHRI RAJNATH SINGH 'SURYA': Will the Minister of DISINVESTMENT be pleased to state:

(a) whether there are some PSUs which have been identified not to be disinvested;

(b) if so, the names of the PSUs; and

(c) the reasons therefor?